THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). Yes, Sir.

As per Eighth Five Year Plan objectives It is envisaged to provide Telephone connection practically on demand in rural and tribal areas and to contain the waiting period for telephones to within two years in large telephone systems. It is also proposed to replace all manual exchanges by March 94 and replace small size electromechanical exchanges (MAX-III and line finder type MAX-II by electronic exchanges. Expansion plans are drawn accordingly for Faridabad Region also.

- (c) No, Sir. The existing electromechanical exchanges are planned to be moderised progressively, subject to availability of equipment and resources.
 - (d) Does not arise in view of 'c' above.

Music Production

4491. SHRI ANIL BASU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the government have taken steps to widen the scope of research in music production and innovation in music production through A.I.R. and Doordarshan: and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS): (a) and (b). Innovation in music production is a continuous process in All India Radio and Doordarshan some examples of which are in orchestration where a synthesis of Western harmony is successfully tried in Indian

melodies, and in the adoption of newformats such as jugle bandhis, instrumental ensembles. Singing in natural surroundings. Visualisation of songs etc.

Excess Telephone Bills of M.Ps

4492. SHRI BAPU HARI CHAURE: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether complaints regarding excess amount of telephone bills of Members of Parliament have been received in his Ministry;
- (b) if so, the number of such complaints received during the last three years; and
- (c) the action taken or proposed to be taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDÙ): (a) Yes, Sir.

- (b) A total of 244 complaints have been received from April, 89 to November, 92.
- (c) Each and every complaint about excess billing is examined thoroughly from all aspects as per the existing departmental instructions and wherever justified, rebate is granted to the subscribers.

Clearance of Irrigation Projects in Cauvery Basin

4493. SHRI V. KRISHNA RAO: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the names of the projects in Cauvery Basin of Karnataka, which are awaiting clearance by the Central Water Commission;
 - (b) whether these projects are under

plan schemes;

projects?

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to give any financial assistance for the pending

(c) if so, the progress made so far in each of the project; and

various stages of construction under non-

(d) whether Union Government propose

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (d). A statement is attached.

STATEMENT

Details of Major & Medium Irrigation Projects in Cauvery Basin of Karnataka which could not be conslaered for clearance because of

| itten Answers | | | AGR. | AHA | /ANA 30, 1914 | (SAKA) | Writte | Written Answers | | |
|--------------------------------------|-------------------|--|------|----------------|--|--|--|-----------------|---|--|
| | • | Remarks | . 2 | | The Project was approved in 4/58 for Rs. 2.50 crores. Revised estimate with changed scope received in 1973 was sent back due to nonresolution of inter-State issues of Cauvery | watters. The Project was sent back to the | State due to nonresolution of issues regarding sharing of Cauvery waters among basin States. | -op- | -op- | |
| Nonresolution of Inter States issues | Thousand Hectares | Potential created to the end of 3/92 | 9 ' | | 40.89 | 40.73 | | 96.14 | 0.40 | |
| | | Ultimate Irrigation Potential | 5 | | 87.00 | 53.54 | | 283.00 | 32.38 | |
| | Rs. in crores | Expenditure to the end of 3/92 | 4 | | 171.14 | 134.18 | | 449.00 | 31.47 | |
| | | Estimated Cost | 8 | | 618.46 | 199.00 | | 885.82 | 102.16 | |
| | | Name of Project | 2 | rojects | Kabini | Harangi | | Hemavathi | Varuna (D. Devraj Urs Cenal) (KRS RB Canal I) | |
| | | SI.No | - | Major Projects | ¥ | 6, | • | က် | 4 | |
| | | | | | | | | | | |

| 19 Written Answers | | | | DE | DECEMBER 21, 1992 | | | | | Written Answers 220 | | |
|--------------------|--------------------------------------|---|---------|--|-------------------|----------|---------------|---|------------|--|---|--|
| | Remarks | 7 | -op- | | | -op- | -op- | -op- | -op- | The Project report has not been receivedin Central Water Commission for techno-Economic appraisal. | It was approved in 4/64 for Rs. 65 Lakhs. Revised estimate with changed scope received in 5/85 was sent back due to non resolution of inter-State issues. | |
| Thousand Hectares | Potential created to the end of 3/92 | 9 | • | sution. | | 1.81 | • | cution | | 1 | I : | |
| | Ultimate Irrigation Potential | 3 | 21.45 | ken up for exe | | 4.05 | 6.43 | ken up for exe | | 3.10 | 8.56 | |
| Rs. in crores | Expenditure to the end of 3/92 | 4 | 16.05 | The Project has not been taken up for execution. | | 9.35 | 96.6 | The Project has not been taken up for execution | | 5.73 | 12.35 | |
| | Estimated Cost | 3 | 50.15 | The Project | | 18.04 | 42.11 | The Project | -op- | 7.94 | 55.06 | |
| | Name of Project | 2 | Yagachi | Hosapathal Lift Irrigation Scheme | ojects | Iggaluru | Uduthorehalla | Kuduregun-Dihalla | Changevadi | Kamasamudra | Arkavathi | |
| | SI.No | - | 5. | ý | Medium Projects | ÷ | 2. | က် | 4 | Ŋ | ý | |

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to non-resolution of inter-State issues

of Cauvery Basin.

The Planning Commission has approved on Outlay of Rs. 100 Crores for the Projects in Cauvery Basin for VIII Plan subject to the sharing of water being resolved by the Cauvery Water Disputes Tribunal.

Notes: